

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BEML MIDWEST LIMITED Date of Commencement of Liquidation: 20-10-2023; List of Stakeholders as on Date: 28-12-2023; Name of IP: PADMA PRIYANKA VANGALA; Process Number: 1; Last 5 digitof registration number: 13143

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	00	00	00	00	00	00	00	NA
2	Liquidation costs incurred till date	1	37098	1	37098	00	00	00	NA
3	Secured financial creditors	00	00	00	00	00	00	00	NA
4	Unsecured financial creditors	00	00	00	00	00	00	00	NA
5	Operational creditors (Workmen)	00	00	00	00	00	00	00	NA
6	Operational creditors (Employees)	00	00	00	00	00	00	00	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	1	130604	1	130604	00	00	00	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	103310858	1	103310858	00	00	00	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	120500000	2	120500000	00	00	00	<a href="#">Annexure 9</a>
Total		5	223978560	5	223978560	0	0	0	